

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM**

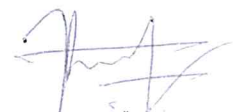
PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/192/ (HB)/2017
NAME OF THE PETITIONER(S) : SMALL INDUSTRIES DEVELOPMENT BANK OF
NAME OF THE RESPONDENT(S) : ZYLOG SYSTEMS LTD
UNDER SECTION : 433(e) (f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

M/s Ganesh & Ganesh by C.P. Harikumar
for Petitioner


28/7/17

ORDER

Mr. C.P. Harikumar, Counsel for Petitioner present. No representation on behalf of Respondent. Counsel for Petitioner submitted that Hon'ble High Court of Madras passed an order in another matter regarding winding up of Respondent Company. He further submitted that for placing the said order before this Bench, he prayed some time. At request, time is enlarged. Put up on **01.08.2017 at 10.30 A.M.**



(K. ANANTHA PADMANABHASWAMY)
MEMBER (JUDICIAL)

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